

[1 August, 2003]

RAJYA SABHA

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS  
(SHRI BANDARU DATTATRAYA): (a) Yes, Sir.

(b) and (c) The section capacity is being augmented by introduction of Automatic Block Signalling system in Ahmedabad-Mumbai section. However, in Phase-I, the work of 3rd line from Surat-Kosamba has been included in the Budget, which has been accorded lower priority in view of Automatic Block Signalling work.

#### **Stay orders by caterers and vendors**

1445. SHRI C. PERUMAL: Will the Minister of RAILWAYS be pleased to state the details with name of stations (division-wise) on each zonal Railways where the catering/vending contractors have obtained stay orders from different Courts of Law against the decision of enhancement of the licence fee from 3 per cent to 12 per cent?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS  
(SHRI BANDARU DATTATRAYA): Court cases on enhancement of licence fees are being contested by the Zonal Railways. The details with name of stations (Division-wise) on each Zonal Railway are not being maintained in Board's office.

#### **Pension plan for railway employees**

1446. DR. AKHILESH DAS:  
SHRI KALRAJ MISHRA:

Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have accepted a redefined contribution-based pension-plan for railway employees; and

(b) if so, the details of the new pension plan, and how it is different from the previous pension plan for railway employees and modifications introduced in the new plan, if any?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS  
(SHRI BANDARU DATTATRAYA): (a) Yes, Sir. This Ministry has accepted that future entrants to Railway service will be governed by a contribution-based pension plan which would be applicable